Date: 10/10/2014

Signature:

<table>
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<th>(8)</th>
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<th>(10)</th>
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<tbody>
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**NOTES:**

1. If case were it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.

2. "Indicates short term lease or ago.

3. The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1965.

4. The working in no change or no addition or in the previous year should be avoided and full details provided.

5. The columns should be filled up neatly in capital letters.

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Statement of Immovable Property Returns for the Year 2013 (as on 1st Jan 2014)